IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI

(IB)-744(ND)/2018

In the matter of:

Mr. Kamaljeet Bhatti Proprietor-Planet Mobi ....**Applicant**
Vs.
Realdream Digital Pvt. Ltd. ....**Respondent**

Under Section: 9 of IBC, 2016.

Order delivered on 20.08.2018

CORAM
DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)

For the Applicant : Mr. Kamaljeet Bhatti, Adv.
For the Respondent :

ORDER

Due to paucity of time, matter is adjourned to 31.08.2018.

Sd/-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

Mukesh